


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-27/10/2017

NOTICE

All concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 27/10/2017 stands adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order


Deputy Registrar
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file


Deputy Registrar(Judl.)